

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101
IA-2615/2020
In
IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Krishnendu Datta, Mr. Santosh Kumar, Mr. Rahul Gupta,
Advocates

For the Respondent/CD :

For the Intervener :

ORDER

IA-2615/2020

Counsels for both the sides are present. The Counsel for the Applicant has concluded the submissions in reply. Both the sides are directed to file the notes on submissions containing three pages each along with the case law compilation within one week.

Heard, **Order is Reserved.**

— *Sd* —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— *Sd* —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)